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efficiency audit and early warning. It has vielded excellent results. Will the Government introduce a similar system in our own textile industry?

SHRI L.N. M1SHRA: Sir, we are examining our own problems in our own way. It is a good suggestion from the hon. Member and we will examine this also.

TARIFF COMMISSION'S REPORT ON PRICES OF SILK, NYLON ETC.

*93. SHRT A.G. KULKARNT.f SHRI S.B. BOBDEY: SHR1 N.P. CHAUDHAR1: SHRIT.G. DESHMUKH: SHRI B.S. SAVNEKAR:

Will the Minister of FOREIGN TRADE be pleased to stale:

- (a) whether Tariff Commission's report on fair prices to be charged by the silk, art silk and nylon manufacturers has been published; and
- (b) if so, what are the salient features of the report?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. M1SHRA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

No reference was made to the Tariff Commission for recommending fair prices of silk/silk varn. The Commission has been permitted to publish for sale its report on rayon tyre yarn/cord/fabric. The other two reports of Tariff Commission relatin; to nylon yam, viscose staple fibre/rayo i filament yarn and polyster fibre are still under the examination of the Government of India. As soon as decisions have been taken on these reports, by the Government, these will also be published.

SHRI A.G. KULKARNI: Sir, this question was discussed in this House on various occasions during the last session, right-from about six months, but the Government is coming out to say that it is under consideration and that it will take a decision. I particularly draw the attention of the Minister who gave his own assurance on a Calling Attention Notice dt.23-11-1970 where he has stated that it might be November, December or even January. This is an assurance given by the Minister on a Calling Attention Notice in this House. Sir, I want to know whether it is a prestige point not to present the Tariff Commission Report. I want to know why time is being taken to consider a small report on the nylon industry. It is reported that the big industry is behind the Ministry in not publishing the Report which is going to deflate the prices to a low level. I want the Minister to come forward and say categorically that it will be published at least by the end of April.

to Questions

SHRI L. N. M1SHRA: Sir, we have received three Reports and I would like to say about it. One was about this nylon and rayon or what iscalled rayon filament. So far as tills is concerned, the Government resolution has already been published. About rayon filament yarn and nylon filament yorn there is no difficulty but only about one thing. There were some problems raised by the Tariff Commission.

DR. BHAI MAHAVIR: Sir, it seems the Minister has not taken his breakfast today.

SHRI L.N. MISHRA: There were some problems that we had to refer to the Tariff Commission twice and, at the moment, the position is . . .

SHRI A.P. CHATTERJEE: Sir, is he going tobedroppe.1 from the Ministry? He looks depressed.

SHRI L.N. MISHRA: Unfortunately my throat is not good for the last two days.

Sir, as I said earlier, so far as the Report on the third one is concerned

[†]The question was actually asked on the floor of the House by Shri A.G. Kulkarni.

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SHRI L.N..M ISHRA: About nylon and rayon our rec 'mmendation on that is ready. We have circulated it to the Ministries concerned and we hope to get their comments within ten or six days and then we will take it i > the Cabinet.

Mr. Kulkarn wanted a firm date. I cannot give that but before we meat next, the Governmen will be able to come to' a desision on ths iriPFCamnrssion's report. There is no question of any pressure in this matter. The main difficulty has been that the figures we had sent to them were old figures. M.:anwhile the cost of production has goi up and there were some representations and we sent them to be re-examined an , the comments from other Ministries were lore and we had to discuss with them and persuade them to agree.

SHRI A.P. < HATTERJEE: You have already surrend re I.

SHRI L.N. USHRA: We have never surrendered. The Government decision on these two reports will be arrived at and it will be announced much before we meet next.

SHRI A. P. I HATTERJEE: The socialist Government is surrendering.

SHRI A.G. -1ULKARNI: On the first question, these ire the very sentences that were uttered no 23-11-70 that he had referred this to the various Ministries and within ten day: the reports were expected. There was a pointed question by Mr. Bhupesh Gupta.

MR. CHA1P MAN: What is your question? I cannot allow you to take time.

SHRI A.G. KULK.ARNI: It is not a question of you I allowing me. It concerns the weavers.

MR. CHAIR MAN: I am also concerned. You take time. What would happen to the other Members? You should give opportunity to others also.

SHRI A.P. CHATTERJEE: He must be allowed. I am asking him to be allowed because that is for public consumption.

SHRI A.G. KULKARNI: My submission was, the same sentences were uttered and the main crux of the problem is the publication of the report and giving effect to the whole thing. My senond question is whether it is also a fact and infomation has come to the Minister that the SIC is charging a big profit on nylon yarn which they are importing and also an entire mess has been made in the supplies? May

1 know whether the Government will make some arrangements with some committee and see that it functions properly?

SHRI L.N. M1SHRA: Mr. Kulkarni knows this industry but perhaps he has conveniently forgotten that for the last 2 months there has been no difficulty about getting nylon. In the earlier months we used to give 84 tonnes per month. In the last two months the STC has been releasing 400 tonnes of nylon per month. The result is the offtake has gone down. The weavers are not taking delivery of the yarn available with the S TC. As regards the management by the STC, it is a fact thai it is imported by the STC an it will be import-, ed by the STC. Our intenlion is to take over most of the importsof raw materials under the public sector and this is a matter of policy and it has been working well. There is nothing wrong in distribution. We had some difficulty and some representations were made to the Prime Minister who has asked us to look into it and hence the release of nylon yarn was raised from 84 to 400 tonnes per month in January and that we will continue. About the publica tion part of it, what is necessary is the Government decision on the report, not the report as such and the report will be placed on the Table. The Government has to decide. I am sorry for the delay but it is mainly because of various queries raised by the other Ministries concerned.

We had to satisfy those Ministries before coming to some conclusion. I think soon we will take a decision, we will go to the Cabinet and the Government will announce it quickly. If there has been delay it is because of unavoidable circumstances.

श्री निरंजन वर्मा: क्या श्रीमान् को यह मालूम है कि श्री त्रिगुण सेन ने जब वे मंत्रालय में थे तब उन्होंने यह बतलाया था कि नायलान के धारे पर बहुत श्रधिक मुनाफा हो रहा है और इस मुनाफे को धीरे धीरे कम करने के लिए मंत्रालय यत्न करेगा। तो उनके कथन के अनुसार मंत्रालय ने इस धागे की कीमत को कम करने के लिए कौन कौन से कदम उठाये हैं और अगर कदम उठाए हैं तो क्या इसकी बजह से नायलान के धागे की कीमत कम हुई है ?

श्री ललित नारायण मिश्रः यह बात सही है कि नायलान की कीमत इस देश में बहत ज्यादा है ग्रीर माननीय सदस्य काकहनासही है। इसका इलाज टैरिफ कमिशन की सिफारिशों को मान लेनेसे नहीं होगा। इसका इलाज अंतरिम रिपोर्ट मानने से भी नहीं होगा। उसकी सिफारिशों को हम मान रहे हैं और मूझे उम्मीद है कि इसकी वजह से कीमत घटेगी और काफी घटेगी। मैं इश बात को मानता हं कि इसका यह सही इलाज नहीं है। इसका सही इलाज यह है कि हमें नये नये कारखाने खोलने होंगे, उसका उत्पादन बढाना होगा, प्रोडक्शन बड़ाना होगा। इस दिशा में मिनिस्टी कुछ कर रही है ग्रौर चार पांच कारखाने खोलने की बातें हो रही हैं। इस तरह की कार्यवाही हो रही है और जब नये कारलाने खुन जायंगे तो मांग पूरी हो जायेगी।

श्री निरंजन वर्मा: मैंने यह नहीं पूछा कि आपकी इस संबंध में क्या क्या योजनायें हैं ग्रीर कीन कीन से कारखाने खुलेंगे। कारखाने तो 20 वर्ष के बाद खुलेंगे, लेकिन पिछले मंत्री जी ने यह बतलाया था कि वे कुछ कदम उठा रहे हैं, तो मैं यह जानना चाहता हुँ कि वे एक द्याध कदम बतलायें जिसके कारण नायलान के धागे की कीमत में गिरावट लाई है या ग्रा सकती है।

श्री लितत नारायण मिश्र: जहां हम पहले 84 टन बाजार में धागा देते थे वहां अब हम 400 टन दे रहे हैं। जब बाजार में ज्यादा धागा दिया जा रहा है तो उसके दाम घटेंगे और घट रहे हैं। लेकिन सही इलाज यह नहीं है। इसका सही इलाज तो यह है कि इसका उत्पादन बढ़ाया जाये। यह तो केवल एड हाक अरेन्जमेंट है और एड हाक अरेन्जमेंट कोई परमानेन्ट सल्युशन नहीं हो सकता है।

SHRI ARJUN ARORA: May I know if, in examining the report of the Tariff Commission, the Government will keep the size of the various units in mind and whether it will give the smaller units some well-deserved concessions?

SHRI L. N. MISHRA: It is a very good suggestion. We will try to look into it.

SHRI S.D. MISRA: While answering the previous question, the Minister said that he was ssUing up the Bureau of Indus-irial Costs and Production, instead of the Tariff Commission, to examine the prices of cloth, etc. He favours this because he said thai probably the Tariff Commission was very near them and for various other reasons which he did not specify. In this question now about nylon everybody knows that the price of nylon is rocketing very high. Thsn, the Tariff Commission lias recommended that they should be given a very high price. That is why the Tariff Commission's recommendation is

being examine!. Probably it is being examined and il will be accepted because it will favour the nylon manufacturers. Why not let the Bureau of Industrial Costs examine this am let them submit a report? Then the Cover iment can examine it and come to a concf; sion. Is it only to favour the nylon nianu acuueis that this is being done?

SHR.1 L.N. MISHRA: There is no question of favouring the nylon manufacturers. Prices have to be brought down. This reference was nr. Jc some time ago, in 1968. Now, if the hon. Member wants me to make a fresh approach and send it to some other body to examine it de novo, they would take another twi i or three years and in the meantime we si ill not be able to bring down the prices Kindly allow us to go ahead with the present recommendations. There is nothing final in such matters. We will try to bringi >wn the prices as suggested by the Tariff Conmission and if we feel that in the interests of the society a further reduction in pri. e is necessary we will look into it. Our n ind is completely open on this issue.

श्री राजनारायण : क्या सरकार सच्चाई ग्रीर ईमानदारी से इस बात को कबूल करेगी कि चंकि यकायक मध्यवधि चुनाव ग्रागये थे इसलिये नये रिकमेन्डे-शन्स नहीं लागू किये गये ग्रीर उनको लागू करने से नायलान निर्माता ग्रों से कोप में चन्दा न ग्राता सनाधारी दल को।

श्री लित नारायण मिश्र : राजनारयण जी, हर चीज को अपने चडमें से देखते हैं और उन्हें हर चीज में बुराई ही बुराई दिखाई देते है। यह असत्य है। यह सही बात नहीं है। हम फैसला दिसम्बर में ले चुके थे, इसका मध्याविध चुनाव से कोई सम्बन्ध नहीं है।

श्री राजनारायण: क्या यह सत्य नहीं है कि नाइलोन निर्माताओं से प्रधान मंत्री ने चन्दा लिया? श्री लिलत नारायण मिश्र : गलत बात है।

श्री राजनारायण : बिलकुल सही है। श्रनुचित काम करेगे श्रीर सदन में श्रसत्य बोलेंगे भी। कुछ तो शर्म श्रानी चाहिए।

MR. CHAIRMAN: Next question.

SHRI BHUPESH GUPTA: Sir.l wanted to ask a question. You have to call me on this. Last session I asked a question. In answer to my question he said something.

MR. CHAIRMAN: 1 will call you later.

SHRI BHUPESH GUPTA: On the 23rd November 1 asked a question. He said it would be published in November or December.

MR. CHAIRMAN: I will call you on some other question.

SHRI BHUPESH GUPTA: That you may do. The only thing is he gave an assurance that it would be published. He had not done that. On the 23rd November the Minister said that. You can imagine, it is now April 1st. (Interruptions) Sir, on a point of privilege . . .

SHRI BABUBHA1 M. CHINA.!: Sir, on a point of order. I rise on a point of order.

श्री राजनारायण: चेयरमैन साहब, इस सदन की मर्यादा आपके द्वारा भंग नहीं होनी चाहिए। एक सम्मानित सदस्य पाइन्ट आफ आईर रेज कर रहे हैं, भूपेश गुप्त को आप बैठा नहीं रहे हैं, 5 मिन्ट से केवल अपनी उंगलियों से संकेत कर रहे हैं, सदन डिगनिटी इस तरह कायम नहीं रह सकती।

MR. CHAIRMAN: Please sit down, Next question.